

OFFICE OF THE DISTRICT & SESSIONS JUDGE: S.A.S. NAGAR.

ORDER

Dated: 2/11/18

Since, the Judicial Courts of this Sessions Division will be closed w.e.f. 06.11.2018 to 11.11.2018 due to holidays, as such, in view of the instructions issued by the Hon'ble High Court, Chandigarh vide letter No. 31522 Gaz.11/(10) dated 19.9.1995, and in the interest of Administration necessary arrangements for entertaining urgent matters such as bail applications/injunctions, stay matters etc., relating to appellate court are made as under:-

Sr.No.	Name of the Judicial Officers	Period.
1.	Sh. Sanjay Agnihotri, Addl District & Sessions Judge, S.A.S Nagar	06.11.2018
2.	Sh. Jaswinder Singh, Addl District & Sessions Judge, S.A.S Nagar.	07.11.2018
3.	Dr. Harpreet Kaur, Addl District & Sessions Judge, S.A.S Nagar	08.11.2018
4.	Ms. Girish, Addl District & Session Judge, S.A.S Nagar	09.11.2018
5.	Mr. Rajnish Garg, Addl. District & Sessions Judge, S.A.S Nagar	10.11.2018 & 11.11.2018

All concerned be informed accordingly.

^{sd/-}
DISTRICT & SESSIONS JUDGE
S.A.S NAGAR.

11338-11393

Endst.No. _____ Dated, S.A.S Nagar, the 2 November, 2018.

Copy forwarded to :-

1. All the Judicial Officer posted in S.A.S Nagar Sessions Division.
2. The District Attorney, Mohali.
3. The Senior Superintendent of Police, S.A.S Nagar.
4. The Presidents, Bar Associations at S.A.S Nagar, Dera Bassi and Kharar.
5. The System Officer/System Assistant, with the direction to upload this order on the website of this office. For information and necessary action.